

H  
SLP(C)... 9553 OF 2002  
ITEM No.11

Court No. 7

SECTION IVB

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)...../2002  
(CC:9553)

(From the judgement and order dated 16/08/2000 in LPA 90/00  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

AJMER KAUR (D) BY LRS.

Petitioner (s)

VERSUS

STATE OF PUNJAB & ANR.

Respondent (s)

( With I.A. No.1 )  
( With Appln(s). for c/delay in filing SLP )  
( With Office Report )

Date : 06/01/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN  
HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner (s) Mr. Anant Vijay Palli,Adv.  
Mrs.Rekha Palli,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J  
.SP2

Issue notice on the application for condonation of  
delay as well as on the special leave petition.

Tag with S.L.P.(C) Nos. 13139-13140 of 2000 and  
S.L.P.(C) No. 16539 of 2000.

.SP1

(Neena Verma)  
Court Master

(K.K. Chadha)  
Court Master